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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2496/2020, CM Nos. 8717/2020, 26858/2022

BHARAT HOTELS LTD. AND ANR.

..... Petitioner

Through: Mr. Neeraj Kishan, Mr. Darpan

Wadhwa, Sr. Advs. with Ms. Sheyal Trehan, M.s Manmilan Sidhu, Mr. Ankit, Ms. Radhika Malik, Ms. Sudhiksha Saini, Mr. Virat Anand, Ms. Srishty Kaul, Mr. Kumar Shashank, Mr. Nikalp, Mr. Harish Nadda, Mr. Anant, Mr. Arun, Advs.

versus

NEW DELHI MUNICIPAL COUNCIL

..... Respondent

Through: Ms. Malvika Trivedi, Sr. Adv. with

Mr. Sri Harsha Peechara, ASC with Ms. Kritika Narayan, Adv. for

NDMC

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+ W.P.(C) 2497/2020, CM Nos. 8719/2020 & 26863/2022

BHARAT HOTELS LIMITED & ANR.

..... Petitioner

Through: Mr. Neeraj Kishan, Mr. Darpan

Wadhwa, Sr. Advs. with Ms. Sheyal Trehan, M.s Manmilan Sidhu, Mr. Ankit, Ms. Radhika Malik, Ms. Sudhiksha Saini, Mr. Virat Anand, Ms. Srishty Kaul, Mr. Kumar Shashank, Mr. Nikalp, Mr. Harish

Nadda, Mr. Anant, Mr. Arun, Advs.

versus

NEW DELHI MUNICIPAL COUNCIL

..... Respondent

Through: Ms. Malvika Trivedi, Sr. Adv. with

Mr. Sri Harsha Peechara, ASC with





Ms. Kritika Narayan, Adv. for NDMC

CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER 18.08.2022

Let these two writ petitions be called for final disposal again on 01.09.2022 in the category of "End of Board".

YASHWANT VARMA, J.

AUGUST 18, 2022/neha

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